

15/2024

Serial No.

-1-

As per Register of Notary

BEFORE THE NATIONAL GREEN TRIBUNAL EASTERN ZONE BENCH,
KOLKATA

Original Application No. 64/2022/EZ

IN THE MATTER OF:

Shri Nabendu Kumar Bandyopadhyay

Applicant

Versus

The State of West Bengal & Others

...Respondents

COUNTER AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 4

I, Lovely Mukherjee, wife of Subhajyoti Mukherjee, aged about 60 years, by occupation – Service, by religion – Hindu, residing at BL-R, Flat-3, 40/1, Tangra Road, Government Housing Estate, Kolkata-700015, do hereby solemnly affirm and say as follows:

1. I am at present holding the post of the Executive Officer, South Dum Dum Municipality. I have made myself acquainted with facts and circumstances of the present case. I am competent to affirm this affidavit.
2. I have gone through the copy of the original application being O.A. No. 64 of 2022, purported to have been affirmed by one Nabendu Kumar Bandyopadhyay, the petitioner and understood the contents and purports thereof.

23 APR 2024



3. Save and except what are matters of record and what are admitted facts, I deny and dispute each and every allegation made in the said original application. I traverse only those statements which are relevant for adjudication of the dispute, involved in the instant case.

4. Before dealing with the statements, allegations and submissions, made in the said original applications, I intend to narrate the material facts hereunder:

- a) Rudimentary the said original application has been filed before this Hon'ble Tribunal on a spark of allegation that a Pukur/Pond measuring about 10 acres, recorded in Dag No. 732, Mouza - Purba Sinthi, premises no. 100, Dum Dum Cossipore Road, Police Station - Dum Dum, Kolkata - 700 074 are being filled up, as stated in the said original application as well as the Lawyer's notice dated 14.03.2022. I say that such allegation is false, incorrect, afterthought and not supported by any material documents/evidence inasmuch as the total area of Dag no. 732 is 1.5562 Acres as per the record of rights. I further say that the said original application lacks the relevant and material documents and devoid of any merit. Most of the statements made in the said original application are untrue and based on material irregularities, imaginary and mischievous in character.
- b) It is a case of misrepresentation of the facts because it would be evident from the assessment roll of South Dum Dum Municipality in the year 1948 and in the year 1971 that Dag No. 732 was not a pond/water body. Copies of the



assessment records of South Dum Dum Municipality are annexed hereto and marked as "ANNEXURE-R/1".

- c) Annex Commotrade Pvt. Ltd. and 42 other companies to whom the title was so transferred, gave notice of such transfer in writing to the Executive Officer, South Dum Dum Municipality in terms of section 116(1) of the West Bengal Municipal Act, 1993. In support thereof, Annex Commotrade Pvt. Ltd. and 42 other companies submitted four deeds of conveyance.
- d) In terms of sub-section 5 of section 116 of the West Bengal Municipal Act, 1993 the Executive Officer, South Dum Dum Municipality recorded the transfer of the property in the assessment record of South Dum Dum Municipality upon receipt of requisite fees. Accordingly, the mutation certificate being no. A-71548 dated 19.02.2020 has been issued in the names of Annex Commotrade Pvt. Ltd. and 42 others. A copy of the mutation certificate being no. A-71548 dated 19.02.2020 is annexed hereto and marked as "ANNEXURE-R/2".
- e) Subsequently, the land owners namely Annex Commotrade Pvt. Ltd. and 42 other companies made an application under Rule 4 of the West Bengal Municipal (Building) Rules, 2007 for approval of building sites and for permission to construct buildings in the prescribed Form-A. The Municipal authorities issued the site plan.



- f) Then, Annex Commotrade Pvt. Ltd. and 42 other companies made application in the prescribed Form-B under Rule 11 of the West Bengal Municipal (Building) Rules, 2007 to the Board of Councillors with a building plan for permission to erect a new building with multiple blocks. The Municipal authorities sanctioned the building plan. A copy of the building plan no. 1107 dated 08.07.2020 is annexed hereto and marked as "ANNEXURE-R/3".
- g) Meanwhile the Senior Scientist and In-Charge, Public Grievance Cell, West Bengal Pollution Control Board forwarded the petitioner's complaint dated 14.03.2022 to the Municipal Authorities. On the basis thereof, the Municipal Authorities issued a stop work notice dated 04.04.2022, although no construction work had commenced on the basis of the sanctioned building plan at that point of time. Simultaneously the concerned Sub-Assistant Engineer, South Dum Dum Municipality caused an inspection of the site on 29.03.2022 and submitted action taken report on 19.04.2022. A copy of the action taken report is annexed hereto and marked as "ANNEXURE-R/4".
- h) On the basis of such action taken report dated 19.04.2022, the Executive Officer, South Dum Dum Municipality forwarded a memo no. 003/P.W.D/XVI/SDM dated 05.04.2022 to the Senior Scientist and In-charge, Public Grievance Cell. A copy of the memo no. 003/P.W.D/XVI/SDM dated 05.04.2022 is annexed hereto and marked as "ANNEXURE-R/5".



- i) Consequent upon orders of the Hon'ble Supreme Court of India, a field visit was conducted on 23.06.2023 by the inspecting team of the Department of Environment, Government of West Bengal. At the time of such field visit , the concerned Sub-Assistant Engineer of South Dum Dum Municipality, who caused the inspection of the site on 29.03.2022, was present on behalf of South Dum Dum Municipality. A field visit inspection report dated 23.06.2023 has been forwarded to Ms. Mrinmayee Biswas, the Sub-Assistant Engineer, South Dum Dum Municipality vide memo no. 1272/EN/3C-26/2023 dated 05.07.2023, issued by the Sr. Law Officer & Ex-Officio Assistant Secretary (Law), Department of Environment, Government of West Bengal. A copy of the field visit inspection report dated 23.06.2023 is annexed hereto and marked as "ANNEXURE-R/6". Section 17A of the West Bengal Inland Fisheries Act, 1984 is no way applicable to the instant case.
- j) It may be worth mentioning that a copy of the order sheet dated 05.12.2022, issued by the Special Revenue Officer, Grade-II attached to the office of the District Land and Land Reforms Officer, North 24-Parganas has been submitted by the representative of Annex Commotrade Pvt. Ltd. and 42 other companies to the office of South Dum Dum Municipality. A copy of the order sheet dated 05.12.2022, issued by the Special Revenue Officer, Grade-II attached to the office of the District Land and Land Reforms Officer, North 24-Parganas in a proceeding under Section 51A(4) of the West Bengal Land Reforms Act, 1955 read with Rule 166 of the West Bengal Land and Land Reforms Manual, 1991 is annexed hereto and marked as "ANNEXURE-R/7".



k) A copy of the Memo No. L-13011(11)/117/2020-DL&LRO/3731 dated 27.12.2022/23.12.2022, issued by the Additional District Magistrate and the District Land and Land Reforms Officer with regard to correction of record of rights of 43 companies in L.R. / R.S. plot no. 732, has been submitted to the office of South Dum Dum Municipality by the representative of Annex Commotrade Pvt. Ltd. and 42 other companies. A copy of the Memo No. L-13011(11)/117/2020 - DL&LRO/3731 dated 27.12.2022/23.12.2022, issued by the Additional District Magistrate and the District Land and Land Reforms Officer is annexed hereto and marked as "ANNEXURE-R/8". L.R. record of rights in respect of the aforesaid plots of land has been finally published which has been submitted to the office of South Dum Dum Municipality. A copy of L.R. record of rights is annexed hereto and marked as "ANNEXURE-R/9".



Para-wise Reply:

5. With reference to the statements made in paragraphs 1 and 2 of the said original application, I do not admit that the petitioner is a public-spirited person and serious about protecting the environment and water bodies without any strict proof thereof. On the contrary, I apprehend that the instant original application is filed, which is based on misrepresentation and suppression of facts, with an oblique and malafide purpose.

6. With reference to the statements made in paragraphs 3 and 4 of the said original application, it is incorrect to allege that 10 acres of land in dag no. 732 is being filled up. Such allegations are false,

concocted and incorrect. It is inherently absurd and improbable alleging that plot no. 732 is being filed up inasmuch as it would be evident from the material records that plot no. 732 is not a waterbody.

7. With reference to the statements made in paragraphs 5, 6, 7, 8, 9, 10 and 11 of the said original application, I say that these are mostly matters of records and do not admit anything which are contrary thereto and inconsistent therewith. Judicial pronouncement and legal and constitutional provisions, narrated in paragraphs under reference, are not relevant and germane to the dispute, raised by the petitioner in instant case.

8. With reference to the statements made in paragraph 12 of the said original application, I deny that the private respondent is filling up the water body admeasuring about 10 acres or more, with help and active support of the State respondents.

9. With reference to the statements made in paragraphs 13, 14 and 15 of the said original application, I say that these are mostly matters of record and do not admit anything which are contrary thereto and consistent therewith. In this context, I say that subsequent field visit inspection report dated 23.06.2023 shows and confirms that such assumption, made in the action taken report dated 23.06.2023 is factually not correct. It is not a fact that no effective steps have been taken by the Municipal Authorities pursuant to the complaint lodged by the petitioner. I say that in view of the present facts and circumstances of the case, intervention of the Hon'ble Tribunal is no longer required.

10. I say that the grounds set forth in scriatim in paragraph 15 of the said original application, are not sound, based on surmise and



conjecture, not supported by any material evidence and not tenable in the eye of law.

11. With reference to the statements made in paragraphs 16, 17, 18 of the said original application, I deny that the balance of convenience is in favour of the petitioner. I emphatically deny that the said original application is made with bona fide intention. I further say that there is no cause of action in filing this original application in the present facts and circumstances of the case. I deny that the petitioner will suffer irreparable loss and injury unless the orders as prayed for are granted. On the contrary, I say that the said original application is speculative in nature and not backed by any material records. I say that no prima facie case has been made out to get the relief, as prayed for. I submit that this original application is devoid of merits and liable to be dismissed at the threshold.

12. The statements made in paragraphs 1, 2, 3, 4, 4(a), 4(b), 4(d), 4(e), 4(f), 4(g), 4(h), 4(i), 4(j), 4(k), 5, 6, 7, 8, 9, 10 and 11 are true to my knowledge, those made in paragraphs 4(c) are information derived from the records.

Prepared in my office
WHO SIGN IN MY PRESENCE

Mousumi Bhawal.
Advocate

ADVOCATE
ENROLL NO
M) NO

Lovely Mukherjee
Deponent

Identified by me

Mousumi Bhawal
Advocate

Date:

Place:



ABDUL HAMID MOLLA
NOTARY
Advocate, High Court, Calcutta
Regd. No. 9380 / 2011
Government of India
High Court Calcutta
Gate No 'E'
M:- 9831104098
23 APR 2024

- 10 -

ANNEXURE-R/2

A-71548

Date: 19/02/20



SOUTH DUM DUM MUNICIPALITY

Nager Bazar, Kolkata - 700 074

MUTATION CERTIFICATE

To Whom It May Concern

UPPER ID: 1700

(A)

Circle No. 3

Ward No. 14

Certified the holding No. 35 Old holding No. 160
Street DUMDUM COSSIPORE ROAD

Stands in favour of:

- ANNEX COMMOTRADE PVT.LTD. (OWNER)
- BAVICON VINTRADE PVT.LTD. (DO)
- ELECT MERCHANTS PVT.LTD. (DO)
- FASTER AGENCIES PVT.LTD. (DO)
- OBTAIN COMMERCIAL PVT.LTD. (DO)
- SKYLIGHT COMMDEAL PVT.LTD. (DO)
- SUNVIEW COMMOALES PVT.LTD. (DO)
- TANGIBLE MARKETING PVT.LTD. (DO)
- ANANT DEALCOMM PVT.LTD. (DO)
- JODA DISTRIBUTORS PVT.LTD. (DO)
- JORDAN VANIJXA PVT.LTD. (DO)
- OLIVIA VINTRADE PVT.LTD. (DO)
- SANKALP COMMOALES PVT.LTD. (DO)
- TASSEL COMMOTRADE PVT.LTD. (DO)
- SALVO AGENCIES PVT.LTD. (DO)



Land area of the plot is

Vacant land/Building/Flat/at

As per Deed

MOUZA : BURBA
 C. S. KHATIAN NO: [REDACTED]
 R. S. KHATIAN NO: [REDACTED]
 C. S. DAG NO : [REDACTED]
 R. S. DAG NO : [REDACTED] 732 ✓
 C. S. PLOT :

As per Parcha

MOUZA :
 J. L. NO :
 KHATIAN NO :
 L. R. KHATIAN NO: 2186 TO 2193, 2228 ✓
 DAG NO :
 L. R. DAG NO : 2709 TO 2712, 3003, 3004 ✓

Character of the land as per Deed/Record/Parcha/ROR

BANGAUSHALI, BASTU, DRAIN.

Deed No. [REDACTED]

Premises No.: 100, DUMDUM ROAD
KOLKATA-74

TO BE CONTINUE



Bidyashan
Circle In Charge 24/2/2020

P2402/2020
In-Charge

24/2/20
Executive Officer

Assessment Department

Assessment Department

Executive Officer

R/2

- 11 -

Date 19/02/20



SOUTH DUM DUM MUNICIPALITY

Nager Bazar, Kolkata - 700 074

MUTATION CERTIFICATE

To Whom It May Concern

User ID: 19359

Circle No. 9

Ward No. 14

Certified the holding No. [REDACTED]
Street [REDACTED]

Stands in favour of:

- () RASHIDHAN MARKETING PVT. LTD. (OWNER)
- () POSITIVE DEALMARK PVT. LTD. (DO)
- () TOPWELL SALES PVT. LTD. (DO)
- () RIVERVIEW TIE-UP PVT. LTD. (DO)
- () REWARD DEAL TRADE PVT. LTD. (DO)
- () PRANTIK SALES PVT. LTD. (DO)
- () DHANKUBER VINCOM PVT. LTD. (DO)
- () SUPER DEAL TRADE PVT. LTD. (DO)
- () TRUTHFUL TRADE LINKS PVT. LTD. (DO)
- () IVORY TRADECOMM PVT. LTD. (DO)
- () VIEWPOINT COMMOTRADE PVT. LTD. (DO)
- () WINSHER TIE-UP PVT. LTD. (DO)
- () KEYSTAR DEALERS PVT. LTD. (DO)



Land area of the plot is [REDACTED]

with

Vacant land/Building/Flat/at

As per Deed

MOUZA : PURBA SINTHEE J.L. NO. -22
 C. S. KHATIAN NO: [REDACTED]
 R. S. KHATIAN NO: [REDACTED]
 C. S. DAG NO : [REDACTED]
 R. S. DAG NO : [REDACTED] 732
 C. S. PLOT :

As per Parcha

MOUZA :
 J. L. NO :
 KHATIAN NO :
 L. R. KHATIAN NO: [REDACTED] 2228.
 DAG NO :
 L. R. DAG NO : [REDACTED] 3003, 3004

Character of the land as per Deed/Record/Parcha/ROR

BANGA, SHALI, BASTU, DRAIN

Deed No. - [REDACTED] ARA-II/KOL 1917/19/ARA-IV/KOL

Premises No.: 700, DUMDUM ROAD
KOLKATA-74



[Signature]
Circle in Charge 24/2/2020

24/02/2020

25/2/20

Assessment Department

Assessment Department

Executive Officer

Executive Officer

Executive Officer



SOUTH DUM DUM MUNICIPALITY

Nager Bazar, Kolkata - 700 074
MUTATION CERTIFICATE
To Whom It May Concern

USEF 10- 1333

Circle No. 3

Ward No. 14

Certified the holding No. _____
Street _____

Stands in favour of :

- () REFINE TIEUP PVT.LTD. (OWNER)
- () FUNCTION VINTRADE PVT.LTD. (DO)
- () FOOTMARK VINIMAY PVT.LTD. (DO)
- () CHAMPAK SUPPLIERS PVT.LTD. (DO)
- () ASSEMBLE MERCHANTS PVT.LTD. (DO)
- () ADMIT DEALERS PVT.LTD. (DO)
- () ALTERNATIVE DEAL TRADE PYT.LTD. (DO)
- () IMAGINE VINTRADE PVT.LTD. (DO)
- () GODLUCK MERCANTILES PVT.LTD. (DO)
- () UNNATI DEALMARK PVT.LTD. (DO)
- () FINLINK DEALERS PVT.LTD. (DO)
- () TOPSTAR AGENCIES PVT.LTD. (DO)
- () CIRCLE VANIJYA PVT.LTD. (DO)
- () AROHI TIE-UP PVT.LTD. (DO)
- () STARPOINT AGENCY PVT.LTD. (DO)



Land area of the plot is _____

WITH _____
Vacant land/Building/Flat/at _____

As per Deed

MOUZA : PURBA SINTHEE J.L.NO.-22
 C.S.KHATIAN NO: _____
 R.S.KHATIAN NO: _____
 C.S DAG NO : _____
 R.S.DAG NO : _____
 C. S. PLOT : _____

As per Parcha

MOUZA : _____
 J. L. NO : _____
 KHATIAN NO : _____
 L. R. KHATIAN NO: 2193, 2228
 DAG NO : _____
 L. R. DAG NO : 2712, 3003, 3004

Character of the land as per Deed/Record/Parcha/ROR

DANGA, SHALI, BASTU, DRAIN.

Deed No. - _____ & 620/19/ARA-IV/KOL.

Premises No. : 100, DUMDUM ROAD
KOLKATA-74

TO BE CONTINUE.

Pachyashan L

24/02/2020

Circle In Charge 24/2/2020
Assessment Department

In-Charge
Assessment Department



REGD. NO. 9388/2011
Executive Officer



South Dum Dum Municipality
Nager Bazaar, Dum Dum Road, Kolkata-74

Phone: 2560 2357, 2560 2743.
E-mail: southdumdum74@gmail.com

Date.19.04.2022

Action Taken Report

In reference to the Complaint regarding filling up of a Dag no.732, Mouza-Purba Sinthee at premises no.100, Dum Dum Cossipore rd(Corresponding premises no.,35 Dum Dum Cossipore Road) P.S -Dum Dum Kolkata allegedly for construction of building etc, Report regarding an inspection has been carried out at 100 Dum Dum Cossipor Road(Corresponding premises no.,35 Dum Dum Cossipore Road) on 29.03.2022 by the S.A.E, P.W.D of South Dum Dum Municipality and reported as follows:-

- (1) During the inspection, no specific pond/water body filling evidence has been observed.
- (2) Also there is no presence of water logging.
- (3) Dag no.732 cannot be identified.
- (4) A Temporary construction found with iron joist.
- (5) No Permanent construction work started yet.

It is evident that presently at the date of inspection there was no activity regarding filling up of water body. However, it appears that there has been some filling up of water body in the past, however this Municipality does not have the technical expertise to determine exactly how long ago such filing up of Water body was carried out.

As per few Photographs enclosed may be assume that the water bodies filled up by the soil more or less few months ago which is as per view of the Technical officer, South Dum Dum Municipality.

Also it may be informed that the Municipality has issued asstop work notice vide Memo no.002/P.W.D/XVI/SDM Dated.04.04.2022 at present which is also communicated earlier.

Biswas
19.04.22

19/4/22
Consultant engineer
South Dum Dum Municipality



[Signature]
19.4.22
Executive Officer
South Dum Dum Municipality

- 15 - ANNEXURE - R/5



Office of the Municipal Councillors of South Dum Dum
Nager Bazaar, Dum Dum Road, Kolkata-74

Phone: 2660 2357, 2660 2743; Fax: 2660 8388, 2660 8001; E-mail: addm10@gmail.com

Memo no: 003/P.W.D./XVI/SDM

Date: 05.04.2022

The Senior Scientist and Incharge
Public grievance Cell
Paribesh Bhawan, 10A, Block-LA, Sector III,
Bidhan Nagar, Kolkata- 106

O/C

Sub: Complaint regarding filling up of a pond at Dag No. 732, Mouza- Purba Sinthee at premises no. 100, Dum Dum Cossipore Road, (Corresponding premises no. 35, Dum Dum Cossipore Road), PS- Dum Dum , Kolkata allegedly for Construction of building etc, Report regarding.

Ref. No: - 348-PG/LD/03/2020, Dated:- 23/03/2022

Sir,

In reference to above, an Inspection has been carried out at 100, Dum Dum Cossipore Road (Corresponding premises no. 35, Dum Dum Cossipore Road) on 29/03/2022 by the PWD of South Dum Dum Municipality.

The Primary findings are as follows.

- 1) During the inspection, no specific pond/ water body filling evidence has been observed.
- 2) Also there is no presence of water logging observed.
- 3) Dag no. 732 cannot be identified.
- 4) A temporary construction found with iron joist.
- 5) No permanent construction work started yet.

It is evident that presently at the date of inspection there was no activity regarding filling up of water body. However, it appears that there has been some filling up of water body in the past, however this Municipality does not have the technical expertise to determine exactly how long ago such filling up of Water body was carried out.

This Municipality has issued a stop work notice, Vide Memo No.- 002/P.W.D./XVI/SDM, Dated- 04/04/2022 at present, which is also communicated to your assignment.

This is for your kind information.



Smita 05.4.22
Executive Officer
South Dum Dum Municipality
Executive Officer
South Dum Dum Municipality

Memo no: 003/P.W.D./XVI/SDM

Date: 05.04.2022

Copy to:

- 1) West Bengal Pollution Control Board
Paribesh Bhawan, 10A, Block-LA, Sector III, Bidhan Nagar, Kolkata- 106.
- 2) Dipankar Saha (Advocate)
10, Old Post Office Street, 4th Floor, Room no. 105, Kolkata--700001.



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ANNEXURE R/16

Field visit report of inspection conducted by the Dept. Of Environment, GoWB on 23.06.2023 at Premises No. 100, Dumdum Road, PS – Dumdum.

In connection with Civil Appeal Diary No. 9637/2023 pending before the Supreme Court of India (in the matter of Shri Nabendu Kumar Bandhopadhyay Vs Additional Chief Secretary & Others) field visit was conducted on 23.06.2023 at 12:00 noon at the above mentioned site.

The following persons were present during field visit:

1. Mr K Balamurugan, Chief Environment Officer, Dept. Of Environment.
2. Ms. Shama Parveen, ADM & DL and LRO, North 24 Parganas,
3. Ms Mrinmayee Biswas, Sub-Assistant Engineer, South Dumdum Municipality.
4. Mr Samit Dutta, Environmental Engineer, WBPCB

The following officials also accompanied the inspection team:

1. Ms. Pausali Mukherjee, Senior Law Officer, Dept. of Environment.
2. Dr. Rajarshi Chakraborty, Environment Officer, Environment Department, GoWB
3. Mr. Tarak Nath Das, Technical Assistant, State Wetland Authority.
4. Mr. Pradip Kumar Giri, SRO-II, DL & LRO, North 24 Parganas.

Following persons represented the project proponent -

1. Mr. Manish Jhunjunwala

The inspecting team conducted a field visit of the project site and made the following observations :-

1. No waterbody was observed in the project site including Dag No. 732.
2. No permanent construction was observed. The land was vacant except for a small site office. An iron made structures was also observed.
3. Entire project site is secured by a boundary wall.
4. The representative from L&LR Dept. identified the location of Dag No. 732 within the project site and produced a records of rights (RoR) showing that Dag No. 732 has already been converted to 'Bastu', which is enclosed as Annexure – 1. From RoR it is seen that Dag No. 732 consists of 1.5562 acre.

Photographs taken during field visit are enclosed.

The visit ended with thanks to all.

(K Balamurugan)

Member Secretary, SEIAA



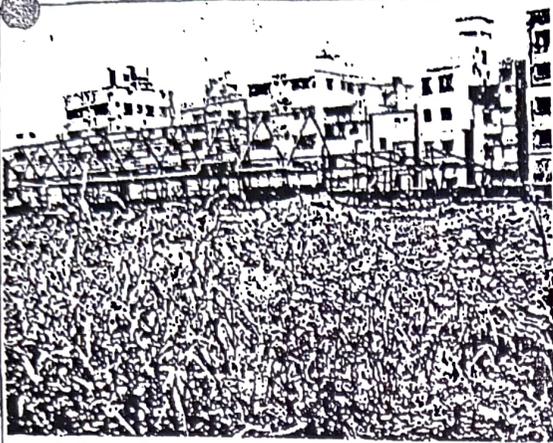


Fig 1: Project site showing the iron structure

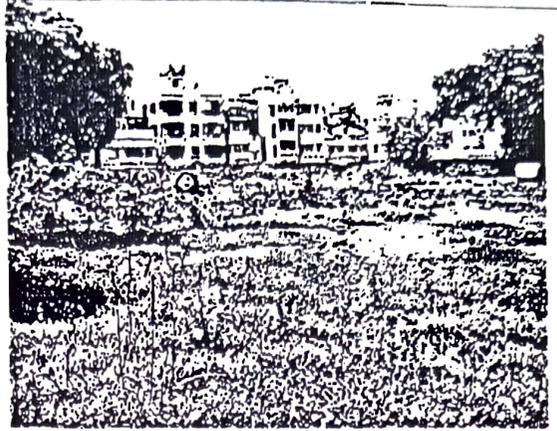


Fig 2 : Project site



Fig 3: Project site



Fig 4: Inspecting team at the project site.

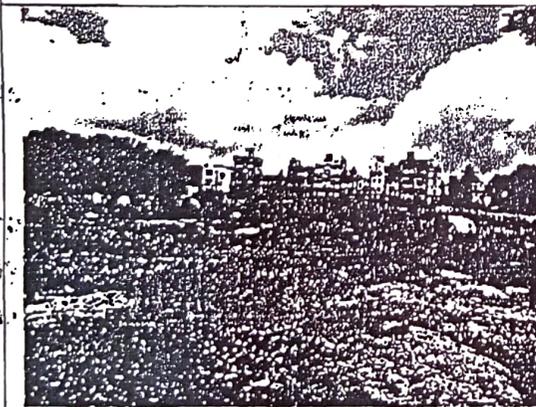


Fig 5: Project site.

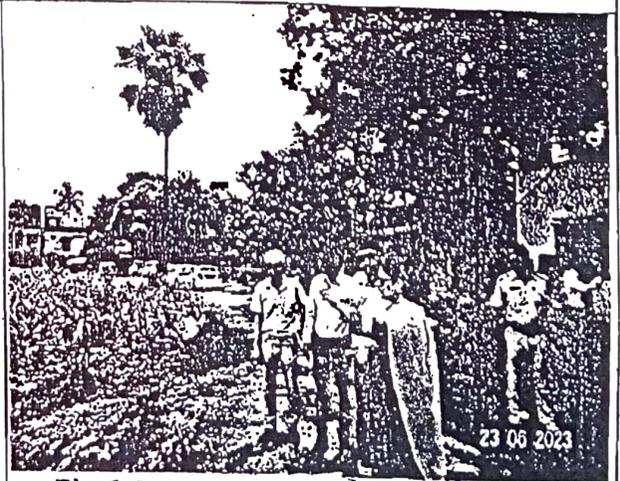


Fig 6: Inspecting team at the project site.



West Bengal Form No. 270

ORDER SHEET

(RULE 129 OF THE RECORDS MANUAL, 1917)

Order Sheet, dated from _____ to _____
 District:- North 24parganas No. 1/43 of 2022

Nature of the case:-- Proceeding u/s 51A(4) of WBLR Act, 1955 read with rule 166 of WBLR Manual

Sl. No. and Date of Order	Order and Signature of Officer	Note of action taken on order
05/12/2022	<p>Whereas it appears one Shri Vimal Agarwal, the authorized signatory of forty three companies namely (1) Sunview Commosales Pvt Ltd (2) Alternative Deal Trade pvt Ltd (3) Champak Supplies Pvt Ltd (4) Circle Vanijya Pvt Ltd (5) Function Vintrade Pvt Ltd (6) Joda Distributors Pvt Ltd (7) Unnati Dealmark Pvt Ltd (8) Winsher Tie-Up Pvt Ltd (9) Admit Dealers Pvt Ltd (10) Anant Dealcomm Pvt Ltd (11) Annex Commotrade Pvt Ltd (12) Arohi Tieup Pvt Ltd (13) Assemble Merchantes Pvt Ltd (14) Baviscon Vintrade Pvt ltd (15) Dhankuber Vincom Pvt Ltd (16) Elect Merchants Pvt Ltd (17) Faster Agencies Pvt Ltd (18) Finlink Dealers Pvt Ltd (19) Footmark Vinimay Pvt Ltd (20) Goodluck Mercantiles Pvt Ltd (21) Imagine Vintrade Pvt Ltd (22) Ivory Tradecomm Pvt Ltd (23) Jordan Vanijya Pvt Ltd (24) Keyster Dealers Pvt Ltd (25) Obtain Commercial Pvt Ltd (26) Olivia Vintrade Pvt Ltd (27) Positive Dealmark Pvt Ltd (28) Prantik Sales Pvt Ltd (29) Rashidhan Marketing Pvt ltd (30) Refines Tieup Pvt ltd (31) Reward Deal Trade Pvt Ltd (32) Riverview Tie Up Pvt ltd (33) Salvo Agencies Pvt Ltd (34) Sankalp Commosales Pvt Ltd (35) Skylight Commodeal Pvt Ltd (36) Starpoint Agencies Pvt Ltd (37) Super Deal Trade Pvt Ltd (38) Tangible Marketing Pvt Ltd (39) Tassel Commotrade Pvt Ltd (40) Topstar Agencies Pvt Ltd (41) Topwell Sales Pvt Ltd (42) Truthful Tradeliks Pvt Ltd (43) Viewpoint Commotrade Pvt Ltd filed a case u/s rule 166 of WBLR Manual read with 51A(4) of WBLR Act, 1955 over the suit plot to change the classification from pukur to bastu.</p> <p>Whereas an appeal case number 1230 of 2022 u/s 54 of WBLR Act, 1955 was filed before the Ld Appellate Authority by the same companies. against</p>	<p>Suit Plot : 732(ER/RS) Mouza: Purva Sithi JL No: 22</p>



Cont... Page 2

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Misc case 1/1FW of 2022 initiated by BLLRO-DMMZ and at the time of hearing, it was mentioned before

the Ld Appellate Authority, that all the companies already filed application under rule 166 of WBLR Manual before the collector over the same suit plot. They prayed for early disposal of the said case before disposing the appeal. Ld Appellate Authority granted the prayer.

&

Whereas vide memo no 4696-15/223/22 dated 10/11/22 Asst Secretary of L& LR&RR&R department also asked to District Land & Land Reforms Officer to invoke rule 166 of WBLR Manual in the capacity of Collector of the district as per WBLR Act, 1955 if found fit for the same.

&

Whereas the DLLRO directed the undersigned to initiate a proceeding u/s 51A(4) of WBLR Act, 1955, I the under signed Officer initiate this proceeding u/s 51A(4) of WBLR Act, 1955 and issue notice fixing the date 09.12.2022.

09.12.2022

Case is put up for hearing today. The authorized person from the end of forty three companies also present. Verify the entire documents. It appears that at the time of appeal hearing on 17/11/2022, the Executive Officer of South Dumdum Municipality personally filed his attendance before the Ld. Appellate Authority and submitted a certified copy of the assessment register in the year of 1970-71. It appears from the register that the then holding number 112 consists of different plots along with the suit plot i.e. plot number 732. It also appears that there were several buildings structure like 1. one dochala on 12 shal post and wooden frame of one building shed 40inch by 20 inch i.e 800 sq ft. 2. Another dochala on shal post of one building shed of 600 sq ft. 3. One standard building of 7700 sq ft divided into one hall room 2 compartments attached on akchala over shal post 4. one parking room of 330 Sq ft. 5. Another dochala over iron frame of one hall room used as packing pump. 6. Another one standard building of 1750 Sq ft. 7. One godown, two



Cont... Page 3

- 20 -

standard building of 1750 Sq ft. 7. One godown , two sanitary premises with attached bath room. 8. One dochala with two iron pillers, one long term used as bed room. 9. Two standard buildings with one bed room and other room and two darwan quarters (This copy is made a part of this proceeding).

The Executive Officer in a separate memo vide no SDM/1026/XXIV dated 16/11/2022 also mentioned that present holding number 35(new) DDC Road and 112 (old) DDC Road(since 1970-71) is one and same holding (This copy is made a part of this proceeding).

The authorized person o/b of the forty three companies submits a affidavit with a declaration that if in future it is come to knowledge of the authority that any LA Case is pending over the subject plot and/or the subject plot is involved in any vesting case, the companies would have no objection against appropriate action taken by the authority.

Hence on the basis of the above mentioned documents/evidences it is clear that the change of the classification of the suit plot was occurred long before 24.03.1986. Accordingly the Revenue officer attached to BLLRO, BKP-2 is directed to correct the classification of the suit plot in the LR ROR from pukur to bastu.

This is further mentioned that, as all the forty three applications of separate companies are same in merit, hence all the applications are disposed herewith analogously.

The applicants are directed to submit the certified copy of this order sheet before the Ld. Appellate Authority within a fort night.

 09/12/22

Special Revenue Officer, Gr II
Office of the District Land & Land Reforms Officer
North 24 Parganas.



- 21 - ANNEXURE R/8.



Government of West Bengal
OFFICE OF THE ADDITIONAL DISTRICT MAGISTRATE &
DISTRICT LAND & LAND REFORMS OFFICER, NORTH 24-PARGANAS
 Administrative Building, 5th Floor, P.O. Barasat, Dist. North 24-Parganas, Phn. 700124, West Bengal
 Phone No.-033-25546301, Fax No.-033-25525667, e-mail- dlro.n24pgs@gmail.com

Memo No. L-13011(11)/117/2020-DL&LRO / 3731

Date: 23/12/2022

To
 The Block Land & Land Reforms Officer
 Barrackpore-II, North 24 Parganas.

Sub:- Correction of Records - Of - Rights of 43 companies
 in mouja- Purva Sinthi J.L. no. 22, Plot no. L.R./R.S.732

The 43 companies application noted below prayed for correction of classification of
 R.O.R from PUKUR to BASTU in mouja- Purva Sinthi J.L. no. 22 RS/L.R. Plot no. 732.

So you are requested to correct the ROR as per annexed order sheet.

Sl No.	Name of the Companies	Mouja	J.L. no.	Plot no. RS/LR	Remarks
01	Sunview Commonsales Pvt. Ltd	Purva Sinthi	22	732	
02	Alternative Deal Trade Pvt. Ltd	Purva Sinthi	22	732	
03	Champak Supplies Pvt. Ltd	Purva Sinthi	22	732	
04	Circle Vanijya Pvt. Ltd	Purva Sinthi	22	732	
05	Function Vintrade Pvt. Ltd	Purva Sinthi	22	732	
06	Joda Distributors Pvt. Ltd	Purva Sinthi	22	732	
07	Unnati Dealmark Pvt. Ltd	Purva Sinthi	22	732	
08	Winsher Tie Up Pvt. Ltd	Purva Sinthi	22	732	
09	Admit Dealers Pvt. Ltd	Purva Sinthi	22	732	
10	Anant Dealcomm Pvt. Ltd	Purva Sinthi	22	732	
11	Ahnex Commotrade Pvt. Ltd	Purva Sinthi	22	732	
12	Arohi Tieup Pvt. Ltd	Purva Sinthi	22	732	
13	Assemble Merchant Pvt. Ltd	Purva Sinthi	22	732	
14	Baviscon Vintrade Pvt. Ltd	Purva Sinthi	22	732	
15	Dhankuber Vincom Pvt. Ltd	Purva Sinthi	22	732	
16	Elect Merchants Pvt. Ltd	Purva Sinthi	22	732	
17	Faster Agencies Pvt. Ltd	Purva Sinthi	22	732	
18	Finlink Dealers Pvt. Ltd	Purva Sinthi	22	732	



22

Sl No.	Name of the Companies	Mouja	J.L. no.	Plot no. RS/LR	Remarks
19	Footmark Vinimay Pvt. Ltd	Purva Sinthi	22	732	
20	Goodluck Mercantiles Pvt. Ltd	Purva Sinthi	22	732	
21	Imagine Vintrade Pvt & Ltd	Purva Sinthi	22	732	
22	Ivory Tradecoinm Pvt. Ltd	Purva Sinthi	22	732	
23	Jordan Vanijya Pvt. Ltd	Purva Sinthi	22	732	
24	Keyster Dealers Pvt. Ltd	Purva Sinthi	22	732	
25	Obtain Commercial Pvt. Ltd	Purva Sinthi	22	732	
26	Olivia Vintrade Pvt. Ltd	Purva Sinthi	22	732	
27	Positive Dealmark Pvt. Ltd	Purva Sinthi	22	732	
28	Prantik Sales Pvt. Ltd	Purva Sinthi	22	732	
29	Rashidhan Marketing Pvt. Ltd	Purva Sinthi	22	732	
30	Refines Ticup Pvt. Ltd	Purva Sinthi	22	732	
31	Reward Deal Trade Pvt. Ltd	Purva Sinthi	22	732	
32	Riverview Tie up Pvt. Ltd	Purva Sinthi	22	732	
33	Salvo Agencies Pvt. Ltd	Purva Sinthi	22	732	
34	Sankalp Commosales Pvt. Ltd	Purva Sinthi	22	732	
35	Skylight Commodcal Pvt. Ltd	Purva Sinthi	22	732	
36	Starpoint Agencies Pvt. Ltd	Purva Sinthi	22	732	
37	Super Deal Trade Pvt. Ltd	Purva Sinthi	22	732	
38	Tangible Marketing Pvt. Ltd	Purva Sinthi	22	732	
39	Tassel Commotrade Pvt. Ltd	Purva Sinthi	22	732	
40	Topstar Agencies Pvt. Ltd	Purva Sinthi	22	732	
41	Topwell Sales Pvt. Ltd	Purva Sinthi	22	732	
42	Truthful Tradelikes Pvt. Ltd	Purva Sinthi	22	732	
43	Viewpoint Commotrade Pvt. Ltd	Purva Sinthi	22	732	

Enolo:- As stated.

Additional District Magistrate
&
District Land & Land Reforms Officer
North 24 Parganas, Barasat



পশ্চিমবঙ্গ সরকার
মহানির্বাচন ও ভূমি সংস্কার অধিদপ্তর
-দায়িত্ব প্রাপ্ত-



জেলা- উত্তম ২৪ খানসামা

মৌজা- পূর্ব সিঁধি

দাম নং- ৭৩২

সাবেক দাম নং- ৭৩২

নং- ম্যামাকনুমা-২

জে.এম.সি.- ২২২

শ্রেণী- বাস্ত

থানা- খানসামা

অধিদপ্তর (এ)- ১.০৫৬০

[১০০৬৩৩]

বড়িয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ (এ)	নামভেদ/স্বত্ব বিবরণ	মন্তব্য
২১৯৪	বাস্ত	০.০২৩২	০.০৩৬২	মার্সেল মার্জিন প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	
২১৯৫	বাস্ত	০.০২৩২	০.০৩৬২	এনকুবেস ডিগ্রা প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	
২১৯৬	বাস্ত	০.০২৩২	০.০৩৬২	ইলেক্ট মার্জিন প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	
২১৯৭	বাস্ত	০.০২৩২	০.০৩৬২	ফার্স্ট এজেন্সি প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	
২১৯৮	বাস্ত	০.০২৩২	০.০৩৬২	ফিগারি ডিগ্রা প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	
২১৯৯	বাস্ত	০.০২৩২	০.০৩৬২	ফুটমার্জ বিলিগ প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	
২২০০	বাস্ত	০.০২৩২	০.০৩৬২	ফার্স্ট ডিগ্রা প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	
২২০১	বাস্ত	০.০২৩৩	০.০৩৬২	ওডলাফ মার্জিন প্রাঃ পিঃ পিভা-পক্ষে ডায়রেক্টর সাং-নিজ	

Fees Received :: Application Fee:Rs. ১০.০০, Authentication Fee:Rs. ১০.০০, Total fee:Rs. ২০.০০, Copy No.:২৫০৪

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০৬/০২/২০২৩ ০০:৫৮ PM



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গণিতময়ন ধারকাল
মমটি কুমি ও কুমি গংখান আধিকারিকেনা ননাথ
-মাগেমা জখা-



জিলা- উত্তম ২৪ পরগণা
বৌদ্ধ- পূর্ব সিংহি
দাস নং- ৭৩২
সাহেব দাস নং- ৭৩২

নং- যামাকগুন-২
জে.এম.নং- ২২২
শ্রেণী- বাত

থানা- যমানগর
জমির পরিমাণ(এ)- ১.৫৫৬২

[১৫০৬২২২]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বাতন্ত্র/লগীম বিবরণ	মতব্য
২২০২	বাত	০.০২৩৩	০.০৩৬২	ইমাজিন ডিনট্রেড প্রা: লি: পক্ষে ডাইরেক্টর সাং-নিজ	
২২০৩	বাত	০.০২৩৩	০.০৩৬২	আইডরি ট্রেডকম প্রা: লি: পক্ষে ডাইরেক্টর সাং-নিজ	
২২০৪	বাত	০.০২৩২	০.০৩৬১	যোডা ডিস্ট্রিবিউটর প্রা: লি: নিভা-পক্ষে ডাইরেক্টর সাং-নিজ	
২২০৫	বাত	০.০২৩৩	০.০৩৬২	জর্ডান বানিজ্য প্রা: লি: পক্ষে ডাইরেক্টর সাং-নিজ	
২২০৬	বাত	০.০২৩৩	০.০৩৬২	কিস্টার ডিবর্স পক্ষে ডাইরেক্টর সাং-নিজ	
২২০৭	বাত	০.০২৩৩	০.০৩৬২	অবটাইন কমার্শিয়াল পক্ষে ডাইরেক্টর সাং-নিজ	
২২০৮	বাত	০.০২৩৩	০.০৩৬২	অনিডিয়া ডিনট্রেড প্রা: লি: পক্ষে ডাইরেক্টর সাং-নিজ	
২২০৯	বাত	০.০২৩৩	০.০৩৬২	গসিটিড ডিনমার্ক প্রা: লি: পক্ষে ডাইরেক্টর সাং-নিজ	

Fees Received :: Application Fee:Rs. ১০.০০, Authentication Fee:Rs. ১০.০০, Total fee:Rs. ২০.০০, Copy No.:২৫৩৪

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০৬/০২/২০২৩ ০৩:৫৮ PM



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গণশেখল পানচনা
গমরি ভূমি ও ভূমি সংক্রান্ত আধিকারিত্বের ফর্ম
-দায়ের উদ্দেশ্যে-



জেলা- উত্তরা ২৪ পানচনা
নৌজা- গৃহ মিথি
নাম নং- ৭৩২
মাতের নাম নং- ৭৩২

নং- ব্যাংকপান-২
জে.এম.নং- ২২২
শ্রেণী- বাস্ত

থানা- যম্মানগর
জমির পরিমাণ(এ)- ১.৫৫৬২

[১৫০৮২২২]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	নামভেদ/সেগীর বিবরণ	মন্তব্য
২২১০	বাস্ত	০.০২৩৩	০.০৩৬২	গ্রাটিক সেলস প্রাঃ লিঃ পক্ষে ডায়রেক্টর সাং-নিজ	
২২১১	বাস্ত	০.০২৩৩	০.০৩৬২	রাশিধন মার্কেটিং প্রাঃ লিঃ পক্ষে ডায়রেক্টর সাং-নিজ	
২২১২	বাস্ত	০.০২৩২	০.০৩৬১	রিফাইন টাইআপ প্রাঃ লিঃ পক্ষে ডায়রেক্টর সাং-নিজ	
২২১৩	বাস্ত	০.০২৩৩	০.০৩৬২	রিওয়ার্ড ডিভিডেন্ড প্রাঃ লিঃ পক্ষে ডায়রেক্টর সাং-নিজ	
২২১৪	বাস্ত	০.০২৩৩	০.০৩৬২	রিভার ডিউ টাই আপ প্রাঃ লিঃ পক্ষে ডায়রেক্টর সাং-নিজ	
২২১৫	বাস্ত	০.০২৩৩	০.০৩৬২	সামভো এক্সপিস প্রাঃ লিঃ পক্ষে ডায়রেক্টর সাং-নিজ	
২২১৬	বাস্ত	০.০২৩৩	০.০৩৬২	সংকল্প কমোন্স প্রাঃ পিভা-বিঃ সাং-নিজ	
২২১৭	বাস্ত	০.০২৩৩	০.০৩৬২	স্বাইলাইট কমোন্স প্রাঃ লিঃ পক্ষে ডায়রেক্টর সাং-নিজ	

Fees Received :: Application Fee:Rs. ১০.০০, Authentication Fee:Rs. ১০.০০, Total fee:Rs. ২০.০০, Copy No.:২৫০৪

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০৬/০২/২০২৩ ০৩:৫৮ PM



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সমষ্টি ভূমি ও ভূমি সংক্রান্ত আধিকারিকের কার্য
-দায়ের তথ্য-



ক্রমা- উত্তর ২৪ পরগণা
শ্রেণী- পূর্ব সিঁচি
দায় নং- ৭০২
স্বত্বক দায় নং- ৭০২

স্বক- ব্যারাকপুর-২
জে.এম.সি- ২২২
শ্রেণী- বাণ্ড

খানা- যশাগগর
জমির পরিমাণ(এ)- ১.০৫৬২

[১০০২২২২]

খতিয়ান নং	শ্রেণী	অংশ	অংশ পরিমাণ(এ)	স্বত্বকার/স্বত্বকারী বিবরণ	মন্তব্য
২১১৮	বাণ্ড	০.০২৩৬	০.০৩৬২	স্টার পয়েন্ট এজেন্সিস প্রাঃ লিঃ পক্ষে ডাইরেক্টর সাং-নিজ	
২১১৯	বাণ্ড	০.০২৩৩	০.০৩৬২	সানডিউ কমোন্সেস প্রাঃ লিঃ সিডা-পক্ষে ডাইরেক্টর সাং-নিজ	
২১২০	বাণ্ড	০.০২৩২	০.০৩৬২	সুপার ডিনটেড প্রাঃ লিঃ পক্ষে ডাইরেক্টর সাং-নিজ	
২১২১	বাণ্ড	০.০২৩২	০.০৩৬২	ট্যাসিফল মার্কেটিং প্রাঃ লিঃ পক্ষে ডাইরেক্টর সাং-নিজ	
২১২২	বাণ্ড	০.০২৩৩	০.০৩৬২	ট্যাসেল কমোন্সেস প্রাঃ লিঃ পক্ষে ডাইরেক্টর সাং-নিজ	
২১২৩	বাণ্ড	০.০২৩৩	০.০৩৬২	টপস্টার এজেন্সিস প্রাঃ লিঃ পক্ষে ডাইরেক্টর সাং-নিজ	
২১২৪	বাণ্ড	০.০২৩৩	০.০৩৬২	টপওয়েল সেলস প্রাঃ লিঃ পক্ষে ডাইরেক্টর সাং-নিজ	
২১২৫	বাণ্ড	০.০২৩৩	০.০৩৬২	ইন্ডিয়ান ট্রেডিং প্রাঃ লিঃ পক্ষে ডাইরেক্টর সাং-নিজ	



Fees Received :: Application Fee:Rs. ১০.০০, Authentication Fee:Rs. ১০.০০, Total fee:Rs. ২০.০০, Copy No.:২৫০৪

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পশ্চিমবঙ্গ সরকার
সমষ্টি ভূমি ও ভূমি সংক্রান্ত আয়িকগণিতিকো কমান
-মাসের তথ্য-



উপস্থিত ২৪ পরামর্শ
পূর্ব সিবি
স্মারক নং- ৭৩২
স্মারক দাগ নং- ৭৩২

স্মারক- ব্যাংকগণনা-২
জে.এস.নং- ২২২
শ্রেণী- ব্যক্ত

পারমা- পরামর্শ
অগিতা গণিতা(এ) - ১.৫৫৬২

[১৫০৮২০১]

ক্ৰিয়ান নং	শ্রেণী	অর্থ	অর্থ গণিতা(এ)	পারামর্শ/শ্রেণীর বিবরণ	মাস
২২২৬	ব্যক্ত	০.০২৩৩	০.০৩৬২	উদ্যোগি ডিভিশন/পারামর্শ গিভা-পক্ষে ডাইনেটন পারামর্শ	
২২২৭	ব্যক্ত	০.০২৩৩	০.০৩৬২	ডিউপ্লিকেট কলেক্টেড পারামর্শ পক্ষে ডাইনেটন পারামর্শ	
২২২৮	ব্যক্ত	০.০২৩৩	০.০৩৬২	উইনসের ইই অফ পারামর্শ গিভা-পক্ষে ডাইনেটন পারামর্শ	
		১.০০০০	১.৫৫৬২		

Fees Received :: Application Fee:Rs. ১০.০০, Authentication Fee:Rs. ১০.০০, Total fee:Rs. ২০.০০, Copy No.:২৫০৪

Page ৬ of ৬

০৬/০২/২০২৩ ০৩:৫৮ PM

Digitally signed by BAIKAT HARM
Date: 2023.02.06 15:58:30 IST



- 29 -

GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER

- Plot Information -

District - North 24 Parganas Block - Barrackpore - 2 [1509222]
Mouja - Purba Slnthi J. L. No- 222 P. S. - Baranagar
Dag No. - 732 Classification - Bastu Area of land (A) - 1.5562
R.S. Dag No. - 732

Khatian No.	Class	Share	Area of Share (A)	Particulars of Ryoti / Lessee	Remarks
2186	Bastu	0.0232	0.0362	Admit Dealers Pvt. Ltd. Father - On its behalf Director R/o - Self	
2187	Bastu	0.0232	0.0362	Alternative Deal Trade Pvt. Ltd. Father - On its behalf Director R/o - Self	
2188	Bastu	0.0232	0.0361	Anant Dealcomm Pvt. Ltd. Father - On its behalf Director R/o - 3A Auckland Place	
2189	Bastu	0.0232	0.0361	Annex Commtrade Pvt. Ltd. Father - On its behalf Director R/o - Self	
2190	Bastu	0.0232	0.0362	Arohi Tie-Up Pvt. Ltd. Father - On its behalf Director R/o - Self	
2191	Bastu	0.0232	0.0362	Semble Merchants Pvt. Ltd. Father - On its behalf Director R/o - Self	
2192	Bastu	0.0232	0.0362	Baviscon Vintrade P. Ltd. Father - On its behalf Director R/o - Self	
2193	Bastu	0.0232	0.0362	Champak Suppliers Pvt. Ltd. Father - On its behalf Director R/o - Self	

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- Plot Information -

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District - North 24 Parganas	Block - Barrackpore - 2	[1508222]
Mouja - Purba Sinthi	J. L. No - 222	P. S. - Baranagar
Dag No. - 732	Classification - Bastu	Area of land (A) - 1.5562
R.S. Dag No. - 732		

Khatian No	Class	Share	Area of Share (A)	Particulars of Ryoti / Lessee	Remarks
2194	Bastu	0.0232	0.0362	Circle Vanija Pvt. Ltd. Father - On its behalf Director R/o - Self	
2195	Bastu	0.0232	0.0362	Dhankuber Vincom Pvt. Ltd. Father - On its behalf Director R/o - Self	
2196	Bastu	0.0232	0.0362	Electra Merchants Pvt. Ltd. Father - On its behalf Director R/o - Self	
2197	Bastu	0.0232	0.0362	Faster Agencies Pvt. Ltd. Father - On its behalf Director R/o - Self	
2198	Bastu	0.0232	0.0362	Finlink Dealers Pvt. Ltd. Father - On its behalf Director R/o - Self	
2199	Bastu	0.0232	0.0362	Footmark Vinimay Pvt. Ltd. Father - On its behalf Director R/o - Self	
2200	Bastu	0.0232	0.0362	Function Vintrade Pvt. Ltd. Father - On its behalf Director R/o - Self	
2201	Bastu	0.0233	0.0362	Goodluck Mercantiles Pvt. Ltd. Father - On its behalf Director R/o - Self	



- Plot Information -

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Khatian No.	Class	Share	Area of Share (A)	Particulars of Ryoti / Lessee	Remarks
District - North 24 Parganas Block - Barrackpore-2 [1509222]					
Mouja - Purba Sinthi J. L. No- 222 P. S. - Baranagar					
Dag No. - 732 Classification - Bastu Area of land (A) - 1.5662					
R.S. Dag No. - 732					
2202	Bastu	0.0233	0.0362	Imagine Vintrade Pvt. Ltd. Father - On its behalf Director R/o - Self	
2203	Bastu	0.0233	0.0362	Ivory Tradecomm Pvt. Ltd. Father - On its behalf Director R/o - Self	
2204	Bastu	0.0232	0.0361	Joda Distributors Pvt. Ltd. Father - On its behalf Director R/o - Self	
2205	Bastu	0.0233	0.0362	Jordarn Vanijya Pvt. Ltd. Father - On its behalf Director R/o - Self	
2206	Bastu	0.0233	0.0362	Keystar Dealers Father - On its behalf Director R/o - Self	
2207	Bastu	0.0233	0.0362	Obtain Commercial Father - On its behalf Director R/o - Self	
2208	Bastu	0.0233	0.0362	Olivia Vintrade Pvt. Ltd. Father - On its behalf Director R/o - Self	
2209	Bastu	0.0233	0.0362	Positive Deal Mark Pvt. Ltd. Father - On its behalf Director R/o - Self	



- Plot Information -

District - North 24 Parganas	Block - Barrackpore-2	[1509222]
Mouja - Purba Sinthi	J. L. No- 222	P. S. - Baranagar
Dag No. - 732	Classification - Bastu	Area of land (A) - 1.5562
R. S. Dag No. - 732		

Khatian No.	Class	Share	Area of Share (A)	Particulars of Ryoti / Lessee	Remarks
2210	Bastu	0.0233	0.0362	Prantik Sales Pvt. Ltd. Father - On its behalf Director R/o - Self	
2211	Bastu	0.0233	0.0362	Rashidhan Marketing Pvt. Ltd. Father - On its behalf Director R/o - Self	
2212	Bastu	0.0232	0.0361	Refine Tie-up Pvt. Ltd. Father - On its behalf Director R/o - Self	
2213	Bastu	0.0233	0.0362	Reward Deal Trade Pvt. Ltd. Father - On its behalf Director R/o - Self	
2214	Bastu	0.0233	0.0362	River View Try-up Pvt. Ltd. Father - On its behalf Director R/o - Self	
2215	Bastu	0.0233	0.0362	Sulvo Agencies Pvt. Ltd. Father - On its behalf Director R/o - Self	
2216	Bastu	0.0233	0.0362	Sankalp Commosales Pvt. Ltd. Father - On its behalf Director R/o - Self	
2217	Bastu	0.0233	0.0362	Skylight Commodeal Pvt. Ltd. Father - On its behalf Director R/o - Self	



- Plot Information -

District - North 24 Parganas		Block - Barrackpore-2		[1509222]	
Mouja - Purba Sinthi		J. L. No-222		P. S. - Barenagar	
Dag No - 732		Classification - Bastu		Area of land (A) - 1.5562	
R.S. Dag No. - 732					
Khatian No.	Class	Share	Area of Share (A)	Particulars of Ryoti / Lessee	Remarks
2218	Bastu	0.0233	0.0362	Starpoint Agencies Pvt. Ltd. On its behalf Director R/o - Self	
2219	Bastu	0.0233	0.0362	Sunview Commosales Pvt. Ltd. Father - On its behalf Director R/o - Self	
2220	Bastu	0.0232	0.0362	Super Deal Trade Pvt. Ltd. Father - On its behalf Director R/o - Self	
2221	Bastu	0.0232	0.0362	Tangible Marketing Pvt. Ltd. On its behalf Director R/o - Self	
2222	Bastu	0.0233	0.0362	Tassel Commotrade Pvt. Ltd. On its behalf Director R/o - Self	
2223	Bastu	0.0233	0.0362	Topstar Agencies P. Ltd. On its behalf Director R/o - Self	
2224	Bastu	0.0233	0.0362	Topwell Sales Pvt. Ltd. On its behalf Director R/o - Self	
2225	Bastu	0.0233	0.0362	Truthful Tradelinks Pvt. Ltd. On its behalf Director R/o - Self	



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- Plot Information -

District - North 24 Parganas Block - Barrackpore-2 [1509222]
 Mouja - Purba Sinthi J. L. No-222 P. S. - Baranagar
 Dag No. - 732 Classification - Bastu Area of land (A) - 1.5562
 R.S. Dag No - 732

Khatian No.	Class	Share	Area of Share (A)	Particulars of Ryoti / Lessee	Remarks
2226	Bastu	0.0233	0.0362	Unnati Dealmark Pvt. Ltd. Father - On its behalf Director R/o - Self	
2227	Bastu	0.0233	0.0362	Viewpoint Commotrade Pvt. Ltd. On its behalf Director R/o - Self	
2228	Bastu	0.0233	0.0362	Winsher Try-Up Pvt. Ltd. Father - On its behalf Director R/o - Self	
		1.0000	1.5562		

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Certified to be the English Translation of the Record of Rights in
 Bengali.

True copy of original Record.
 17.07.23.

R. Islam
 Bid. Senior Interpreting Officer
 O.S. High Court, Calcutta

